



2026:AHC:39518

HIGH COURT OF JUDICATURE AT ALLAHABAD
WRIT - A No. - 2606 of 2026

Sandip Singh

.....Petitioner(s)

Versus

The State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Arya Gautam, Atipriya Gautam, Pratyush Srivastava, Sr. Advocate
Counsel for Respondent(s)	: C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Vaishnavi Shrivastava (AoR No. A/V0236/26) holding brief for Ms. Atipriya Gautam, learned counsel for the petitioner and Shri Gaurav Singh, Learned Standing Counsel.
2. The petitioner claims to have been appointed on the post of Constable in PAC on 9th December 2019. According to the petitioner, the petitioner seeks transfer from 37th Battalion PAC, Jhansi Region, Jhansi to Mahila Thana, Jalaun at Orai on compassionate grounds on his own request where the wife of the petitioner is posted, in terms of the Circulars dated 06.05.2025, 10.03.2025, 06.03.2025, 19.12.2020, 03.10.2017 and 22.06.2017.
3. Learned Standing Counsel submits that whatever might be, the circulars which the writ petitioner seeks to rely upon are not applicable, as according to him, there happens to be a policy dated 24th May 2019. Barely no such provision is there for which the writ petitioner sought the relief. However, the claim of the petitioner needs adjudication by Respondent No.4.
4. Considering the submissions so made across the Bar, the writ petition stands **disposed of** directing the writ petitioner to prefer a comprehensive representation along with self attested copy of the writ petition and the certified copy of the order before Respondent no.4, who on the said motion shall proceed to consider the claim of the writ petitioner strictly in accordance with law within a period of two months, from the date of production of certified copy of the order. In case Respondent no.4 finds that

the claim of the writ petitioner is to be decided by any other authority, the papers shall be sent to that authority after due intimation to the writ petitioner.

February 23, 2026
N.S.Rathour

(Vikas Budhwar,J.)